

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2079
ANSWERED ON:14.12.2004
MORE POWER TO STATE GOVERNMENT
Rao Shri Devarakonda Vittal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether State Governments have been demanding more power;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) to (c): A statement is attached.

STATEMENT REFERED TO IN REPLY TO OF LOK SABHA UNSTARRED QUESTION NO. 2079 FOR REPLY ON 14.12.2004

(a) to (c): The Government of India had constituted a Commission in June, 1983 under the chairmanship of Justice R.S Sarkaria "to examine and review the working of the existing arrangements between the Union and the States in regard to powers, functions and responsibilities in all spheres and recommend such changes or other measures as may be necessary with a view to developing harmonious Centre – State Relations." It gave its recommendations on all aspects affecting Centre – State relations.

The Inter – State Council which consist of all Chief Ministers and Administrators of States and UTs, has considered the recommendations For devolution of more powers to the State Governments. These

Recommendations relate to administrative, legislative and financial powers etc, to the States. While deliberating on the recommendations of the Sarkaria Commission in the meetings of the Inter – State Council, representatives of some State Governments have spoken in support of recommendations relating to devolution of more powers to the State Governments. The Sarkaria Commission had made 247 recommendations, all of which have been deliberated upon by the Inter – State Council in its eight meetings held so far. Out of 247 recommendations on which final view has been taken, 62 have not been accepted by the Inter – State Council/Administrative Ministries, 179 have been implemented and 06 are at different stages of implementation in the concerned Ministries/Departments. The Inter – State Council Secretariat is closely monitoring the implementation of these recommendations. The Government is examining there demands for taking appropriate decisions.